

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-1014(ND)2020

IN THE MATTER OF:
L & T Finance Limited

... **Applicant/Petitioner**

Versus

Neeraj Singhal

... **Respondent**

Under Section: 95(1) IBC

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ankur Chibber, Adv. Dhurv Joshi, Adv. Vardhman Kaushik, Adv. Sanjana

For the Respondent : Sr. Adv. Rajeev Mehra, Adv. Ranjana Roy Gawai, Adv. Vasudha Sen, Adv. Vineet Wadhwa

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 10.04.2024.

Sd/-
(COURT FFICER)